

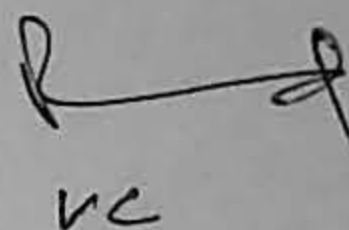
(8)

OA 1314/92

16.8.2000 Hon. Mr. Justice R.R.K. Trivedi, VC
Hon. Mr. S. Dayal, A.M.

List has been revised.
Nobody is present for the applicant.
Sri A.N. Ambasta, holding brief of
Sri A.K. Gaur learned Counsel
for the respondents is present. The OA
is dismissed in default. No order as
to costs.


A.M.


VC

lv/